NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/637/(IB)/2017

NAME OF THE PETITIONER(S)

: RNB ARC DESIGN SYSTEMS

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.K. CHANDRASEKKAR

2. K. Gamar Kuman

For Respondent for getitioner

ORDER

Representing Counsel for the Applicant present. Representing Counsel for the Respondent/Applicant present. The representative Counsels for the parties prayed for time to argue the matter in IA/221/17. At request, time is enlarged. Put up on 15.12.2017 at 10.30 A.M.

-sd-

MEMBER (JUDICIAL)

ghk